

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:1014
ANSWERED ON:01.03.2011
PROJECTS UNDER NLCPR
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Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Union Government has received various proposals projects under the Non-Lapsable Central Pool of Resources (NLCPR) from the North-Eastern States;
- (b) if so, the details of the projects received during each of the last three years and the current year, State-wise;
- (c) the details of such projects approved and pending during the said period, State-wise;
- (d) the steps taken by the Government to approve all the pending projects;
- (e) the total funds granted and utilized during the said period, State-wise; and
- (f) the steps taken by the Government for early commencement of the projects?

Answer

MINISTER, MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

- (a) & (b) Yes, Sir. The State-wise details of projects received in the Priority Lists 2007-08, 2008-09, 2009-10 and 2010-11 for funding under Non- Lapsable Central Pool of Resources (NLCPR) is given at Annexure-I.
- (c) Under NLCPR scheme projects are retained proportionate to the States share of NLCPR budget available from the priority list submitted by the State Governments of North East Region annually for further techno-economic examination and funding. The State-wise details of projects retained from the priority list 2007-08, 2008-09, 2009-10 and 2010-11 and sanctioned out of them is given at Annexure-II. The remaining retained projects are at various stages of examination.
- (d) To expedite the sanction of projects, a small technical cell headed by a Superintending Engineer has been created. Time lines have been fixed for submission of DPRs and their examinations. State-wise reviews have been held and State Governments requested for early submission of the DPRs. Similarly, various line ministries are requested from time to time for expeditious vetting of DPRs.
- (e) The State-wise details of funds released to the North eastern States and amount of utilization certificates received from them during 2007-08, 2008-09, 2009-10 and 2010-11 is given at Annexure-III. The utilization certificates received in a year also includes the utilization certificates for the funds released in previous years.
- (f) For early commencement of the projects under NLCPR scheme, the Scheme guidelines have been amended to expedite the sanctioning of projects. The release of funds has been restricted to three installments only of 40%, 40% and 20%. First installment of funds is being released immediately on sanction of project and the State Governments have been advised for transfer the funds to implementing agencies within 15 days of its release by the Ministry.